

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.2671/2019

Friday, this the 27th day of September 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sonu, Group B (TGT Teacher)
Aged about 32 years
s/o Mahender Singh
r/o Vill. Jharaut, Sonipat
Haryana 131403

..Applicant
(Mr. Pradeep Kumar Arya, Mr. Prateek Singh and Ms. Sanya Arora, Advocates)

Versus

1. Delhi Subordinate Services Selection Board
FC-18, Institutional Area, Karkardooma
Delhi – 110 092, through its Chairman
2. Govt. of NCT of Delhi
Director of Education
Old Secretariat, Delhi
Through its Director
3. Maharshi Dayanand University
Rohtak – 124001
Haryana, through its Registrar

..Respondents
(Mr. Esha Majumdar, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

This O.A. is filed with a prayer to direct the respondents to consider the candidature of the applicant for the post of Drawing Teacher, with Post Code No.91/17, in the Government of NCT of Delhi.

2. We heard Mr. Pradeep Kumar Arya, learned counsel for applicant and Ms. Esha Majumdar, learned counsel for respondents, at the stage of admission, at some length.

3. The applicant responded to the notification for selection of candidature for appointment to the post of Drawing Teacher. His candidature was not considered by taking the view that he did not fulfill the prescribed qualification. The applicant states that though he did not study the concerned course as part of the main degree, he did it as an additional subject, at a subsequent stage, which is permitted by the concerned university.

4. We dealt with this very issue in O.A. Nos. 2653/2019 & 2655/2019 in detail. Through a common order dated 06.09.2019, we dismissed the said O.A.

5. Following the same, we dismiss this O.A. as well. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

September 27, 2019
/sunil/